

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1104 OF 2019 IN
APPEAL NO. 224 OF 2019 &
IA NOS. 805, 1106 & 1736 OF 2019

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh) Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Lakshyajit Singh Bagdwal
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. R.K. Mehta for R-1

Mr. Anand K. Ganesan for R-2

Ms. Swapna Seshadri for R-2 to 5

Mr. Ravi Kishore
Mr. Niraj Singh
Ms. Rajshree Chaudhary for R-8

ORDER

Heard Mr. Sajan Poovayya, learned senior counsel arguing for Appellant and Mr. Basava Prabhu S. Patil, learned senior counsel arguing for 2nd Respondent and learned counsel for other Respondents.

Written submissions, if any, shall be filed by the parties within two weeks, i.e. on or before 30.10.2019 with advance copy to the other side.

List the matter for reporting compliance on **30.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj